

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1555
ANSWERED ON:14.08.2013
SC ST OBC ADVOCATES
Vijayan Shri A.K.S.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to provide financial assistance to encourage advocates belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes;
- (b) if so, the details thereof along with the time by which the final decision in this regard is likely to be taken; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIKAPIL SIBAL)

- (a) No, Madam.
- (b) and (c) Do not arise.